

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB)-718(ND)2019**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.05.2019.**

**NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM  
Petrochemicals Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code,2016**

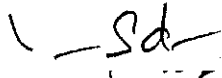
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present:** Ms. Charu Sangwan, Advocate for the Petitioner.

**ORDER**

Affidavit of service is yet to be filed. Let the same be filed.

To come up on 4<sup>th</sup> June, 2019.

  
**(Dr. V.K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**